

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.3015
TO BE ANSWERED ON 04.08.2022

FUNDS UNDER JJM IN KARNATAKA

3015. SHRI PRAJWAL REVANNA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the funds sanctioned and utilized under Jal Jeevan Mission (JJM) in Karnataka, district-wise particularly in Hassan and Chikmagalur;
- (b) the percentage of rural households in Hassan and Chikmagalur districts having tap water connection; and
- (c) whether the State Government of Karnataka releases its share of funds in time and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) The year-wise details of central fund allocated, fund drawn and fund utilization reported by Karnataka under Jal Jeevan Mission (JJM) since the launch of the Mission i.e. for FY 2019-20, 2020-21, 2021-22 and 2022-23 are as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Budget allocation	Fund drawn by the State	Total available fund	Reported utilization	
2019-20	26.61	546.06	546.06	572.67	492.24	297.87
2020-21	80.42	1,189.40	446.36	526.78	349.62	416.38
2021-22	177.16	5,008.80	2,504.40	2,681.56	1,418.56	1,557.92
2022-23*	1,263.00	5,451.85	Not Drawn	1,263.00	427.27	467.15

* as on 01.08.2022

Under JJM, the funds are allocated and released only State/UT-wise. District-wise details of fund allocated and released are not maintained at Government of India level.

(b) As on 01.08.2022, percentage of rural households in Hassan and Chikmagalur districts having tap water connection are as under:

Districts	Total rural Households (HHs)	HH with tap water connections	In %
Hassan	4,31,593	1,93,250	44.78
Chikmagalur	2,41,262	1,33,167	55.20

(c) Under JJM, the approved funds sharing pattern is 50:50 and 60:40 for Normal Programme (Coverage) and Support & Water Quality Monitoring & Surveillance, respectively with the State of Karnataka. As reported, the State has provided matching State share against the released Central share as per approved funding pattern.
